



# IN THE HIGH COURT OF SIKKIM

## ORDER SHEET



Review Petition.....No. 2 of 2004

State of Sikkim..... Petitioner / Appellant

Versus

Trilochen Sharma & Others

..... Respondent

Serial No. of Order	Date of Order	Order with Signature	Office Note as to action (if any) taken on Order
1.	9.3.2004	<p>Order vide Review Petition No.1/2004.</p> <p style="text-align: center;">             ( N. S. Singh )            Judge         </p> <p style="text-align: center;">             ( R. K. Patra )            Chief Justice         </p>	

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